

(c) whether Government has received any proposal from International Financial Institution including World Bank for providing financial assistance for the purpose; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) and (b) Yes, Sir. The revival scheme for National Textile Corporation (NTC) approved by the Board for Industrial and Financial Reconstruction (BIFR) envisages modernization of 24 mills. The location-wise details are as below:

State	No. of Mills
Kerala	4
Maharashtra	5
Tamil Nadu	7
Madhya Pradesh	2
Andhra Pradesh	1
Rajasthan	1
Gujarat	1
Karnataka	1
West Bengal	1
Pondicherry	1

Besides, the Government has taken up modernization of two jute mills in West Bengal and one mill in Bihar.

(c) No, Sir.

(d) Does not arise.

Waiving of renewal fees for health cards

3229. SHRIMATI NAZNIN FARUQUE: Will the Minister of TEXTILES be pleased to state:

(a) the number of weavers and their families who have been issued health cards across Assam, including Nagaon;

(b) whether Government is aware of the fact that Rs.200 is charged as renewal fee for the renewal of these health cards and the poor weavers are unable to pay even this amount; and

(c) if so, whether Government would direct the concerned authorities to renew the health cards without charging money from the poor weavers so that proper arrangements could be made for their treatment?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) The implementing agency as well as State Government of Assam has informed that during Policy year 2010-11, 3,55,322 handloom weavers have been issued health cards across Assam including Nagaon.

(b) and (c) As per guidelines, Rs.139.80 per annum is contributed by the Weaver / State Government towards premium in the policy year 2010-11.

Cotton industry in bad shape

3230. SHRI BALWINDER SINGH BHUNDER: Will the Minister of TEXTILES be pleased to state:

(a) whether it is a fact that the cotton industry is in bad shape for over one year;

(b) whether Government has decided to provide interest free loans to the people engaged in this industry;

(c) what is the criteria of selection and distribution of the loans;

(d) how many mills will be benefited and what is the repaying schedule; and

(e) whether there is any action on default payment?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) Based on Industry representations of slowdown in textile industry Government is considering restructuring proposal for textile industry. Confederation of Indian Textile Industry (CITI) has reported that out of 287 companies list in the Bombay Stock Exchange 122 companies have reported net loss in first Quarter of 2011-12 and 166 companies have shown poorer results compared to previous year.

(b) No, Sir. The Government has not provided interest free loans to the people engaged in this industry however interest reimbursement @ 4-5% on specified segment of textile industry has been granted under Technology Upgradation Fund Scheme (TUFS).